

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA NO. 325 OF 2016**

Dated : 12th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

NTPC Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra**

ORDER

List the matter on **17.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**